

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE
BENCH, CHENNAI**

APPEAL NO. 42 of 2023

IN THE MATTER OF: -

J. Sathyan Praveen

.... Applicant

Versus

The Member Secretary, SEIAA and anr.

.... Respondent

**REPLY AFFIDAVIT FILED ON BEHALF OF STATE LEVEL
ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA)**



Filed by:
G.M. SYED NURULLAH SHERIFF
Senior Standing Counsel
MoEF & Cc.
Mob. No. 9444015330
Counsel for Respondent no. 1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.42 of 2023 (SZ)

J. Sathyan Praveen

Vs

State Level Environment Impact Assessment Authority (SEIAA),

&

State Level Expert Appraisal Committee (SEAC)

INDEX

S.No.	Description	Page No.
1.	Reply Affidavit on Behalf of Responded No I, II Responded the Member Secretary , State Level Environment Impact Assessment Authority – Tamil Nadu, Third Floor, Panagal Maaligai, No.1, Jeenis Road, Saidapet, Chennai – 600 015.	2-5
2.	ANNEXURE 1 – R1/R 2 Minutes of 401th SEAC Meeting held on 16.08.2023	6-7
3.	ANNEXURE 2 – R1/R 2 Minutes of 652st SEIAA-TN Meeting held on 11.09.2023	8-9
4.	ANNEXURE 3– R1/R 2 Minutes of 661st meeting of SEIAA-TN Meeting held on 09.10.2023 & 10.10.2023	10-12
5.	ANNEXURE 4 – R1/R2 SEIAA-TN Rejection letter sent to Proponent dated 20.09.2023.	13-14
5.	ANNEXURE 5-- R1/R2 SEIAA-TN -TN Re-consideration request received from the project proponent dated: 25.09.2023	15-16
6.	ANNEXURE 6 -- R1/R2 SEIAA-TN Google Earth image (KML)	17
7.	ANNEXURE 7 – R1/R 2 SEIAA-TN Habitation within 300 meters	18
8.	ANNEXURE 8 – R1/R 2 SEIAA-TN 300 Meters Habitation photos	19
9.	ANNEXURE 9 – R1/R 2 SEIAA-TN site photographs	20
10.	ANNEXURE 10 – R1/R 2 SEIAA-TN Fencing photos	21
11.	ANNEXURE 11 – R1/R 2 SEIAA-TN Greenbelt photos	22
12.	ANNEXURE 12 – R1/R 2 SEIAA-TN Habitation within 300 Radius.	23
13.	ANNEXURE 13 – R1/R 2 SEIAA-TN Environmental sensitive map	24
15.	ANNEXURE 14 – R1/R 2 SEIAA-TN Topo Map 10KM Radius	25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No.42 of 2023 (SZ)

J. Sathyan Praveen
No. 22, E.S.R Misty Homes,
Jamia Nagar, KovaiPudur,
Coimbatore & District – 641042
Tamil Nadu, 9092622787,
E- mail: S.nedunchezhiyanaadvocate@gmail.com

... APPELLANT

Vs

1. State Level Environment Impact Assessment Authority (SEIAA),
Rep. by its Member Secretary,
3rd Floor, Panagal Maaligai, No.1, Jeenis Road,
Saidapet, Chennai – 600 015.
Email: seiaamstn@gmail.com
Phone No. 044-24359973

2. State Level Expert Appraisal Committee (SEAC),
Rep. by its Chairman,
3rd Floor, Panagal Maaligai, No.1, Jeenis Road,
Saidapet, Chennai – 600 015.
Email: seacchairmantn@gmail.com
Phone No. 044-24359973.

... RESPONDENT

2


Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeenis Road,
Saidapet, Chennai - 15

COUNTER AFFIDAVIT FILED ON BEHALF OF SEIAA – TAMIL NADU,
THE 1st & 2nd RESPONDENT

I, Deepak S. Bilgi, I.F.S., Age 44 years working as Member Secretary, State Level Environment Impact Assessment Authority, Tamil Nadu (SEIAA-TN) having office at Third Floor, Panagal Maaligai, Saidapet, Chennai – 600015 solemnly affirm and sincerely state as follows:

1. I am filing this counter affidavit on behalf of the 1st & 2nd Respondent/SEIAA-TN herein and as such I am well acquainted with the facts and the circumstances of the case from the records available in this office.
2. I deny the averments and allegations stated in this Appeal No.42 of 2023 except those that are specifically admitted hereunder and put the applicant to strict proof of the same.
3. It is respectfully submitted that; the project proponent Thiru. J. Sathyan Praveen. applied to State Level Environment Impact Assessment Authority – Tamil Nadu (SEIAA-TN) for the Proposed Rough Stone lease over an extent of 1.00.0 Ha at S.F.No.839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu by Thiru. J. Sathyan Praveen – For Environment Clearance. Vide online application no. (SIA/TN/MIN/431805/2023 dt 01.06.2023).
4. It is respectfully submitted that; the proposal was placed in the **401st meeting of SEAC held on 16.08.2023**. The Project Proponent made a detailed presentation on the proposal. The details of the project furnished by the proponent are available on the PARIVESH web portal (parivesh.nic.in) and PPT signed by the project proponent. (**ANNEXURE 1**).

The SEAC noted the following among other things:

1. The Project Proponent, Thiru. J. Sathyan Praveen has applied seeking Environment Clearance for the proposed Rough Stone lease over an extent of 1.00.0 Ha at S.F.No. 839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu.


Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeeris Road,
Saidapet, Chennai - 15

2. The proposed quarry/activity is covered under Category “B2” of Item 1(a) “Mining Projects” of the Schedule to the EIA Notification, 2006, as amended.

Based on the presentation and documents furnished by the project proponent, the SEAC **decided not to recommend the proposal** for the grant of Environmental Clearance citing the following reasons:

1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area.
 2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity.
 3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the surrounding lush green environment and coconut groves.
5. It is respectfully submitted that; the subject was subsequently placed in the 652nd meeting of Authority held on 11.09.2023. The Authority noted that the subject was appraised in 401st meeting of SEAC held on 16.08.2023 The SEAC has decided not to recommend the proposal for the grant of Environmental Clearance citing the following reasons. **(ANNEXURE 2).**

1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area.
2. the existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity.
3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the surrounding lush green environment and coconut groves.

The Authority after discussions accepted the decision of the SEAC, not to recommended Environment Clearence for the project. And therefore, rejected the proposal and decided to request Member Secretary, **SEIAA-TN to grant rejection letter to proponent** as per the 401st SEAC minutes. Further, **Authority decided to close and record this proposal. (ANNEXURE 4).**

6. It is respectfully submitted that; the Project proponent, meanwhile vide letter dated 25.09.2023 has requested for re-consideration of the project proposal. Hence the subject was taken up for discussion in the **661st meeting of Authority** held on 09.10.2023 & 10.10.2023. The Authority noted that the project proponent has not provided any new facts or documents or any change in the environmental settings to reconsider the project for grant of EC. Hence the Authority decided to reiterate the decision already taken in the 652nd meeting of Authority held on 11.09.2023.

(ANNEXURE 3).

Hence, the above-mentioned file was closed and recorded accordingly.

Therefore, humbly prayed that this Hon'ble Tribunal may be pleased to record and pass orders as this Hon'ble Tribunal may deem to fit and proper in light of the facts and circumstances of this case and thus render justice.

Solemnly affirmed at Chennai on
this 02th day of January 2024 &
Signed his name in my presence

}

**FIRST & SECOND
RESPONDENT**

BEFORE ME

naik
31/01/2024
MEMBER SECRETARY

SEIAA-TN

Member Secretary
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN
Panagal Maligai, No.1, Jeanis Road,
Saidapet, Chennai - 15

MoEF, TNPCB, AD/Mines-DGM and DMS, Chennai as a part of Environmental Compliance without any deviation.

- 6) Since the waterbodies are situated nearby, the PP shall carry out the scientific studies to assess the hydrogeological condition of the quarry within 2 years from the commencement of mining operations, by involving any one of the reputed Research and Academic Institution - CSIR-Central Institute of Mining & Fuel Research / Dhanbad, NIRM/Bangalore, Division of Geotechnical Engineering-IIT-Madras, NIT-Dept of Mining Engg, Surathkal, University of Madras – Centre for Environmental Studies, and Anna University Chennai-Dept of Geology, CEG Campus. A copy of such scientific study report shall be submitted to the SEIAA, MoEF, TNPCB, AD/Mines-DGM and DMS, Chennai as a part of Environmental Compliance without any deviation.
- 7) The PP shall strictly adhere to the provisions provided in the Annexure to safeguard the existence of Reserved Forest/Reserve Land within 1 km from the project site.
- 8) As accepted by the Project Proponent the CER cost of Rs.5.0 lakh and the amount shall be spent for the committed activities at Village Government School before obtaining CTO from TNPCB.

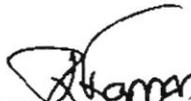
Agenda No: 401 - 08

(File No: 10115/2023)

Proposed Rough Stone lease over an extent of 1.00.0 Ha at S.F.No.839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu by Thiru. J. Sathyan Praveen – For Environment Clearance. (SIA/TN/MIN/431805/2023 dt 01.06.2023)

The proposal was placed in this 401st meeting of SEAC held on 16.08.2023. The Project Proponent gave a detailed presentation on the proposal. The details of the project furnished by the proponent are available on the PARIVESH web portal (parivesh.nic.in). The SEAC noted the following:

1. The Project Proponent, Thiru. J.Sathyan Praveen has applied seeking Environment Clearance for the proposed Rough Stone lease over an extent of


MEMBER SECRETARY
SEAC -TN


CHAIRMAN
SEAC- TN

1.00.0 Ha at S.F.No. 839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu.

2. The proposed quarry/activity is covered under Category "B2" of Item 1(a) "Mining Projects" of the Schedule to the EIA Notification, 2006, as amended.

Based on the presentation and documents furnished by the project proponent, the SEAC decided not to recommend the proposal for the grant of Environmental Clearance citing the following reasons:

1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area.
2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity.
3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the surrounding lush green environment and coconut groves.

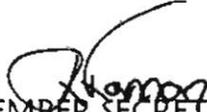
Agenda No: 401 - 09

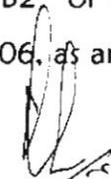
(File No: 10127/2023)

Proposed Multi Colour Granite Quarry lease over an extent of 2.02.4 Ha at S.F.No.688/1,689,692(Part) & 693 in Karikali Village, Vedasanthur Taluk, Dindigul District, Tamil Nadu by M/s. Elephant Granites – For Environment Clearance. (SIA/TN/MIN/433173/2023 dt 13.06.2023)

The proposal was placed in this 401st meeting of SEAC held on 16.08.2023. The Project Proponent gave a detailed presentation on the proposal. The details of the project furnished by the proponent are available on the PARIVESH web portal (parivesh.nic.in). The SEAC noted the following:

1. The Project Proponent, M/s. Elephant Granites has applied seeking Environment Clearance for the Proposed Multi Colour Granite Quarry lease over an extent of 2.02.4 Ha at S.F.No.688/1,689,692(Part) & 693 in Karikali Village, Vedasanthur Taluk, Dindigul District, Tamil Nadu.
2. The proposed quarry/activity is covered under Category "B2" of Item 1(a) "Mining Projects" of the Schedule to the EIA Notification, 2006, as amended.


MEMBER SECRETARY
SEAC -TN


CHAIRMAN
SEAC- TN

8

MINUTES

652nd MEETING

STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY-TAMIL NADU

Date: 07.09.2023

8.	Proposed Rough Stone lease over an extent of 1.00.0 Ha at S.F.No.839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu by Thiru. J. Sathyan Praveen – For Environment Clearance. (SIA/TN/MIN/431805/2023)	10115	<p>The Authority noted that the subject was appraised in 401st meeting of SEAC held on 16.08.2023. The SEAC has decided not to recommend the proposal for the grant of Environmental Clearance citing the following reasons:</p> <ol style="list-style-type: none"> 1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area. 2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity. 3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the surrounding lush green environment and coconut groves. <p>The Authority, after detailed discussions, accepted the recommendations of the SEAC and decided to reject the project proposal.</p>
9.	Proposed Multi Colour Granite Quarry lease over an extent of 2.02.4 Ha at S.F.No.688/1,689,692(Part) & 693 in Karikali Village, Vedasanthur Taluk, Dindigul District, Tamil Nadu by M/s. Elephant Granites – For Environment Clearance. (SIA/TN/MIN/433173/2023)	10127	<p>The Authority noted that the subject was appraised in 401st meeting of SEAC held on 16.08.2023. The SEAC noted that the project site is located within 10km distance from the Kadavur Slender Loris Sanctuary, Para(3) sub para(ii) of the MoEF & CC O.M. F.No. 6-60/2020WL Part(1) dated 16.07.2020 states that,</p> <ol style="list-style-type: none"> ii. Proposals involving activity/project located within 10km of National Park/Wildlife Sanctuary wherein ESZ has


MEMBER SECRETARY


MEMBER


CHAIRMAN
SEIAA-TN

10

MINUTES

661st MEETING

STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY-TAMIL NADU

Date: 09.10.2023 & 10.10.2023

			<p>monthly compliance on the environmental conditions prescribed in the prior environmental clearance letter(s) through newly developed compliance module in the PARIVESH Portal from the respective login.</p> <p>6. The amount allocated for EMP should be kept in a separate account and both the capital and recurring expenditures should be done year wise for the works identified, approved and as committed. The work & expenditure made under EMP should be elaborated in the bi-annual compliance report submitted and also should be brought to the notice of concerned authorities during inspections.</p>
12.	Proposed Rough Stone lease over an extent of 1.00.0 Ha at S.F.No.839/2(Part) in Sokkanur Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu by Thiru. J. Sathyan Praveen – For Environment Clearance. (SIA/TN/MIN/431805/2023)	10115	<p>The subject was earlier placed in the 652nd meeting of Authority held on 11.09.2023. The Authority noted that the subject was appraised in 401st meeting of SEAC held on 16.08.2023 The SEAC has decided not to recommend the proposal for the grant of Environmental Clearance citing the following reasons:</p> <ol style="list-style-type: none"> 1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area 2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity. 3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the

MEMBER SECRETARY

MEMBER

CHAIRMAN
SEIAA-TN

			<p>surrounding lush green environment and coconut groves.</p> <p>The Authority, after discussions, accepted the decision of SEAC, rejected the proposal and decided to request Member Secretary, SEIAA-TN to grant rejection letter to proponent as per the 401st SEAC minutes. Further, Authority decided to close and record this proposal.</p> <p>Meanwhile the PP vide letter dated 25.09.2023 has requested for reappraisal of the project proposal. Hence the subject was taken up for discussion in this 661st meeting of Authority held on 09.10.2023 & 10.10.2023. The Authority noted that the PP has not provided any new facts or documents or any change in the environmental settings to re consider the project for grant of EC. Hence the Authority decided to reiterate the decision already taken in the 652nd meeting of Authority held on 11.09.2023.</p>
13.	Existing Grey Granite Quarry lease over an Extent of 1.85.5 Ha located at S.F.No 266/1,268/1AC and 268/1AD, Jagadevipalayam Village, Krishnagiri Taluk, Krishnagiri District by M/s. M.P. Granites – Extension of validity of Environmental Clearance.	4483	<p>The subject was earlier placed in the 626th meeting of Authority held on 01.06.2023. The Authority noted that the subject was appraised in the 379 meeting of SEAC held on 12.05.2023 and SEAC has furnished its recommendations for the grant of extension of validity of the Environmental Clearance for the project subject to the conditions stated therein.</p> <p>After detailed discussions, the Authority decided to call for the following additional details/documents from the project proponent:</p> <ol style="list-style-type: none"> 1. Letter from AD/Mines stating the quantity of mineral excavated so far and the details of last permit issued. 2. Justification for increase in recovery to 40%.

MEMBER SECRETARY

MEMBER

CHAIRMAN
SEIAA-TN



THIRU.DEEPAK S. BILGI, I.F.S
MEMBER SECRETARY

STATE LEVEL ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY-TAMILNADU

3rd Floor, Panagal Maaligai,
No.1, Jeenis Road, Saidapet
Chennai-600015
Phone No.044-24359973
Fax No. 044-24359975

Letter No.SEIAA-TN/F.No.10115/2022 dated: .09.2023.

To

Thiru.J.Sathyan Praveen,
S/o.John Bosco,
No.22,ESR Misty Homes,
Jamia Nagar, Kovaipudar,
Coimbatore, pincode-641 042
Sir,

Sub: SEIAA-TN – Proposal seeking Environmental Clearance for Proposed Rough Stone & Gravel quarry lease for the extent of 1.00.0 Ha at S.F.Nos.839/2(Part) Sokkanu Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu by Thiru.J.Sathyan Praveen - under 1(a) Mining projects of the schedule of the EIA Notification, 2006 – not recommended - Application Closed and Recorded – Regarding

Ref: 1. Online Proposal No. SIA/TN/MIN/431805/2023 dt 01.06.2023.
2. Minutes of 401st SEAC meeting held on 16.08.2023.
3. Minutes of 652nd SEIAA meeting held on 11.09.2023.

I invite your kind attention to the reference cited above, wherein the application has been received from Thiru.J.Sathyan Praveen has been seeking Environmental Clearance for Proposed Rough Stone & Gravel quarry lease for the extent of 1.00.0 Ha at S.F.Nos.839/2(Part) Sokkanu Village, Kinathukadavu Taluk, Coimbatore District, Tamil Nadu.

20/9/23
DESPATCHED
uploaded. 20.9.23.

14

The proposal was placed for appraisal in the 401st meeting of SEAC held on 16.08.2023. Based on the presentation and documents furnished by the project proponent, the SEAC decided not to recommend the proposal for the grant of Environmental Clearance citing the following reasons:

1. There are many structures including the labour sheds and cow sheds located within 300m radius of the proposed mine lease area.
2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing the ecological damage while carrying out the proposed quarrying activity.
3. The proposed area has no mining activity in the vicinity and if mining activity is allowed, it may have a negative impact on the surrounding lush green environment and coconut groves.

Subsequently, the proposal was placed in the 652nd Authority meeting held on 11.09.2023. After detailed discussions, the Authority noted as follows.

Accepting the recommendations of SEAC, the Authority decided to request the Member Secretary, SEIAA to communicate the SEAC minutes of 16.08.2023 to the project proponent. Hence you are hereby informed that your proposal is rejected by SEIAA TN. On receipt of the online application, now pending at your end, SEIAA will upload the rejection letter.

Hence, the above-mentioned file is closed and recorded accordingly.


Unit IV 15/9/23


MEMBER SECRETARY
SEIAA-TN

21st Sept 2023

From
Sathyan Praveen
No 48, Spring Field Valley
Kovaipudur
Coimbatore - 641042



To.
Mr. Krishnakumar IFS
The Chairman
State-Level Environment Impact Assessment Authority
3rd Floor, Panagal Maligai
No.1 Jeenis Road, Saidapet
Chennai -15 Tamilnadu

Dear Sir,

DEO
To place before SEIAA
Sub: Regarding a request for a reappraisal of file no: 10115/23 for Rough stone and gravel lease vide online proposal no SIA/TN/MIN/431805/2023.

The proposal was presented in the 401st meeting of SEAC Held on 16.08.23, seeking environmental clearance for a rough stone lease over an extent 1.00 hectare at S.F.No 839/2 (Part) in sokkanur village, kinathukadavu taluk Coimbatore district, Tamilnadu.

S
29/9/23
A detailed presentation was given to the committee members on the proposal and all queries were answered. However, SEAC committee decided not to recommend the proposal citing the below reasons, which were communicated vide the minutes of the meeting dt 11th September 2023.

1. There are many structures including labour sheds and cow sheds located within the 300m radius of the proposed lease area.
2. The existing trees & strong vegetation present within the mine lease area may be disturbed unnecessarily causing ecological damage while carrying out the proposed quarrying activity.

15

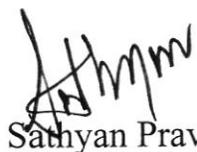
3. The proposed area has no mining activity in the vicinity and if mining activity is allowed. It may have a negative impact on the surrounding lush green environment and coconut groves.

In this regard I would like to bring to your notice and kind consideration of the following facts that may have been overlooked.

1. As per provisions of Rule 36 of the TNMMCR 1959 safety distance of 300M is provided for habitation. Small structures like farmhouses and cattle sheds are not covered under the rules. This has been clearly indicated in the inspection reports as well as the NOC issued by RDO & BDO.
2. There are no trees or thick vegetation within the mining lease area. There is no chance of cutting trees as per the enclosed photographs. (Annexure 1)
3. There are 3 Quarries and a stone crusher unit within the 600M to 700M radius. This area was selected to avoid clusters with other Quarries. The cumulative impact of nearby quarries may not have any impact on the applied site.

The above-mentioned facts are true to the best of my knowledge and I would request you to kindly provide another opportunity to present the facts.

Best Regards

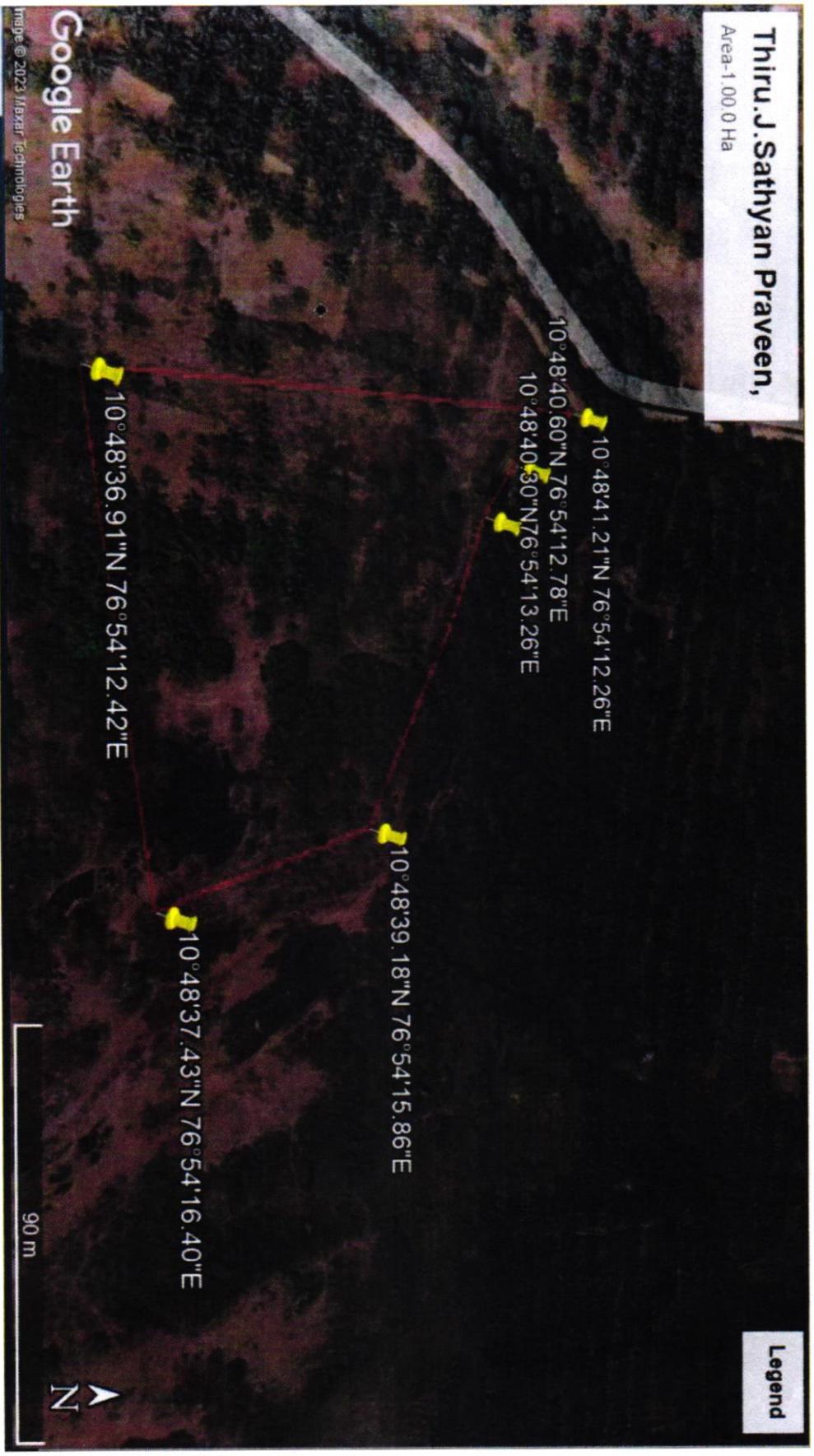


Sathyan Praveen

Annexures

1. Photograph of Mine lease area
2. Satellite image of the mine lease area which clearly shows the number of quarries operating in the vicinity.,

GOOGLE IMAGE OF THE PROJECT SITE



7

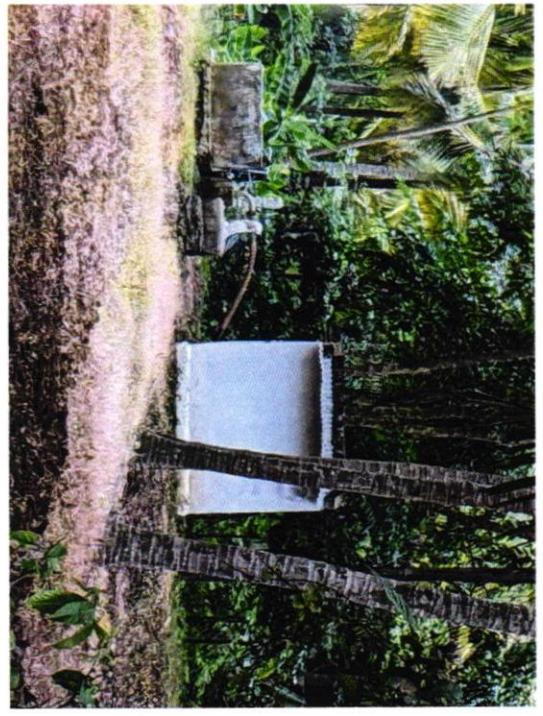
Signature

HABITATION WITHIN 300 METERS

S.NO.	Habitation	Distance and Direction
1.	Cow shed	0.15 km, SSW
2.	Cow shed	0.18 km, SSW
3.	Cow shed	0.19 kms, SSW
4.	Motor room	0.16 km, NW
5.	Labour shed	0.20 km, WNW
6.	Labour shed	0.19 km, WNW
7.	Cow shed	0.17 km, NW
8.	Cow shed	0.20 km, NW
9.	Motor room	0.19 Km, WNW
10.	Motor room	0.26 km, NNE
11.	Labour room	0.27 km, NNE
12.	Labour shed	0.27 km, NNE
13.	Cow farm hose	0.28 km, NNE
14.	Cow shed	0.29 km, ENE

There is no any Residential houses With in 300-meter radius

300 METERS HABITATION PHOTO'S

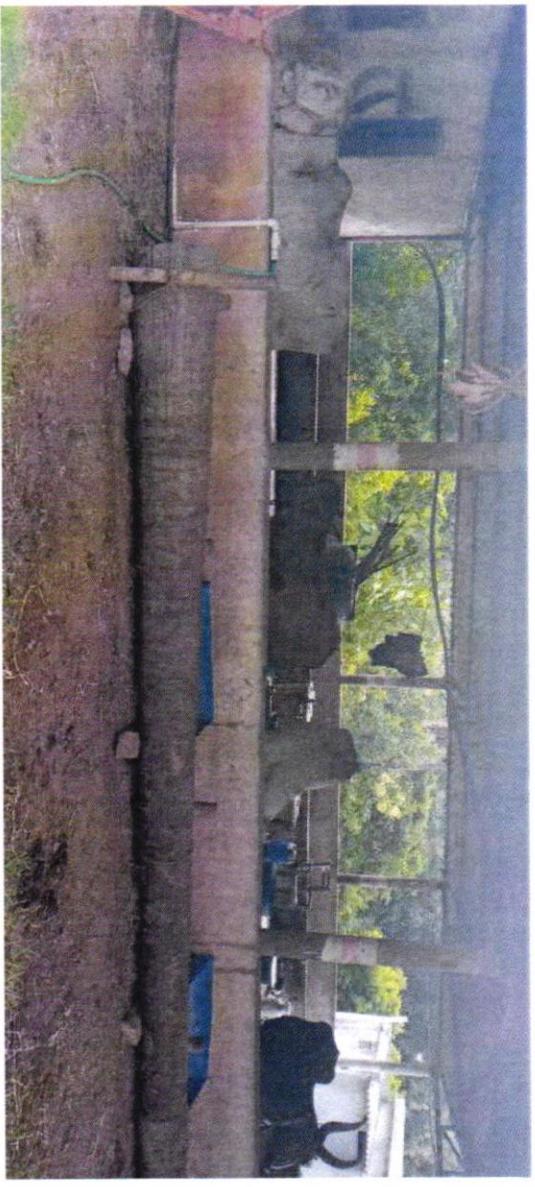


Motor room-structure-10



Labour room-structure-11

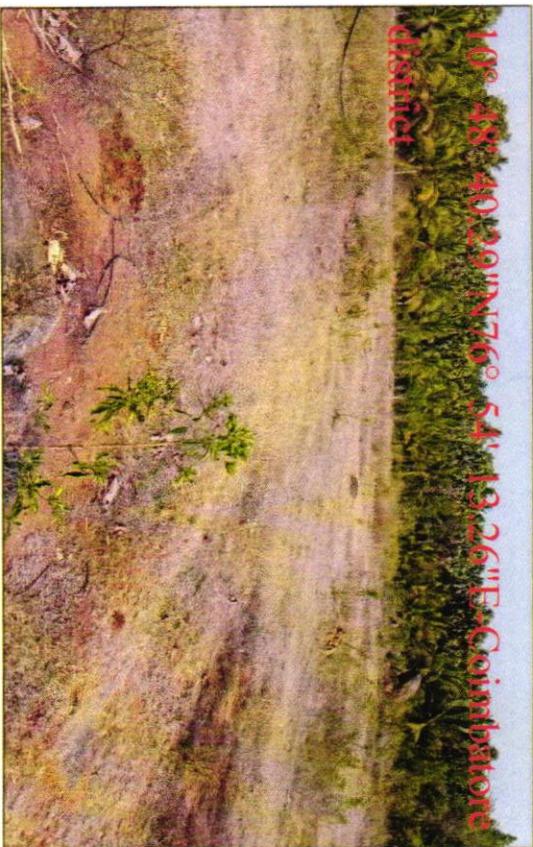
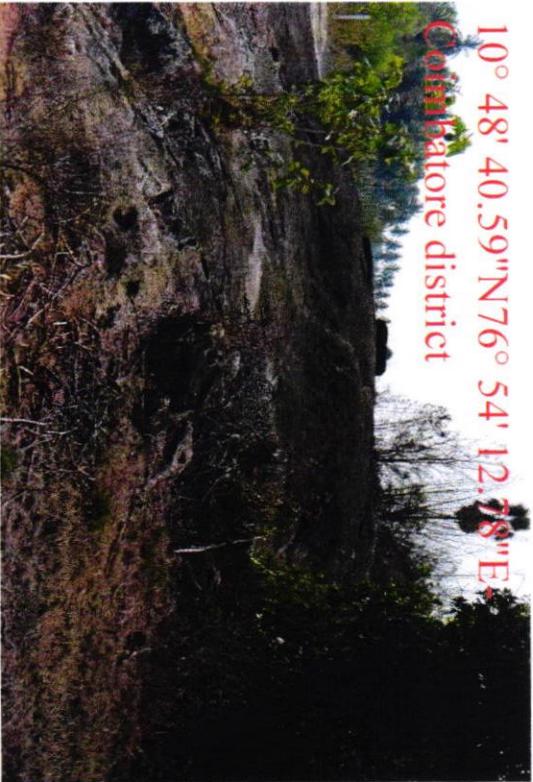
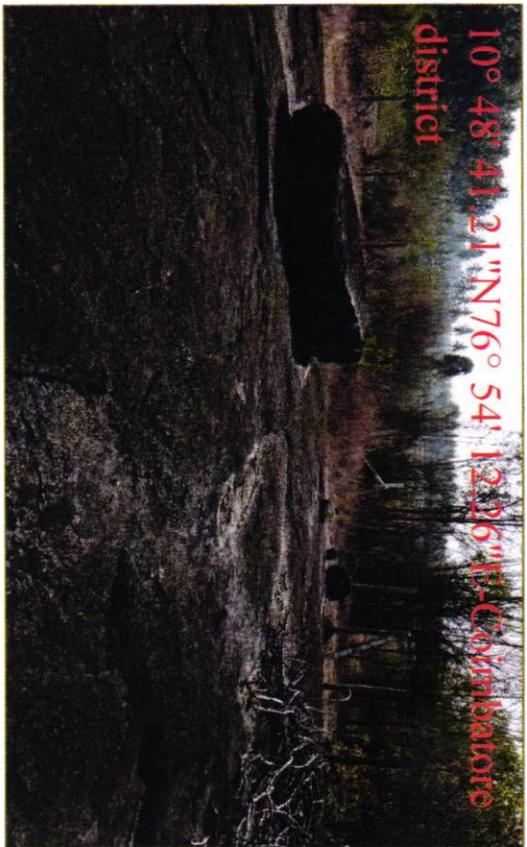
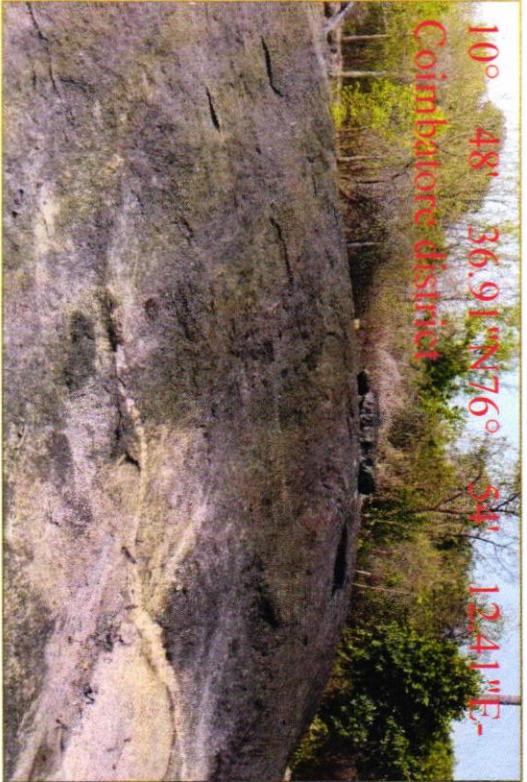
19



Structure-14-cow shed

Signature

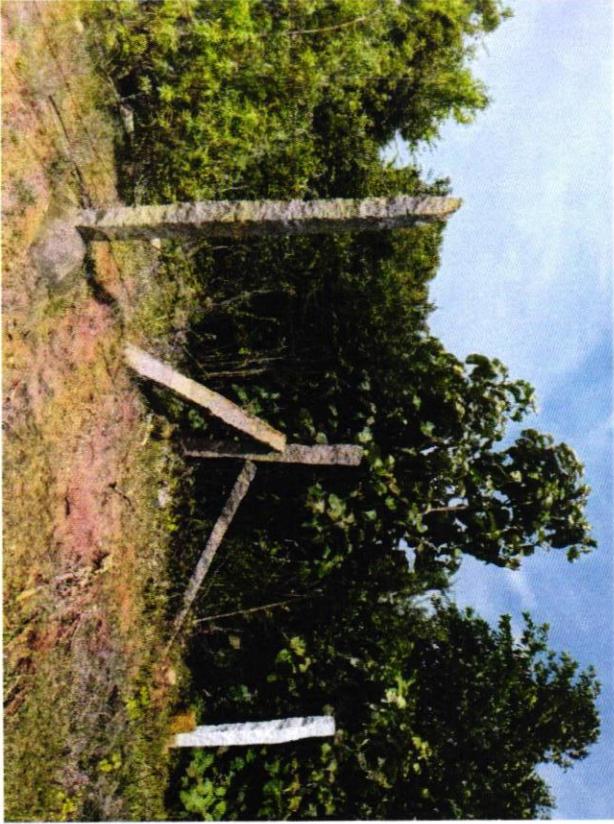
SITE PHOTOGRAPHS



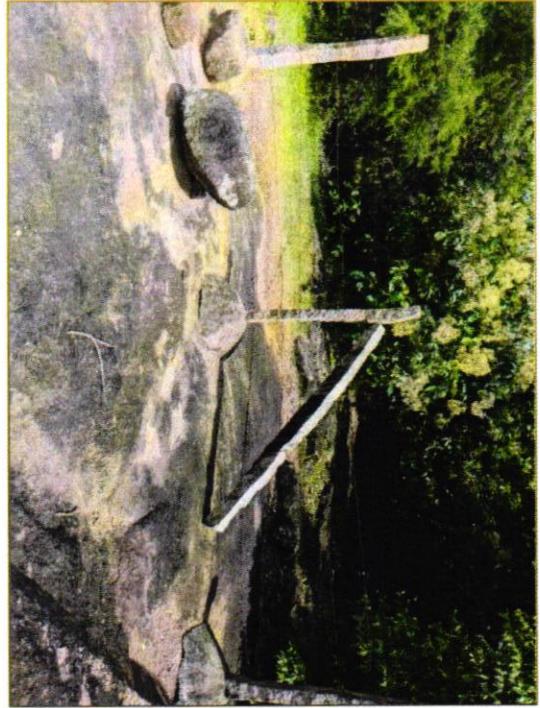
20

Sharma

21



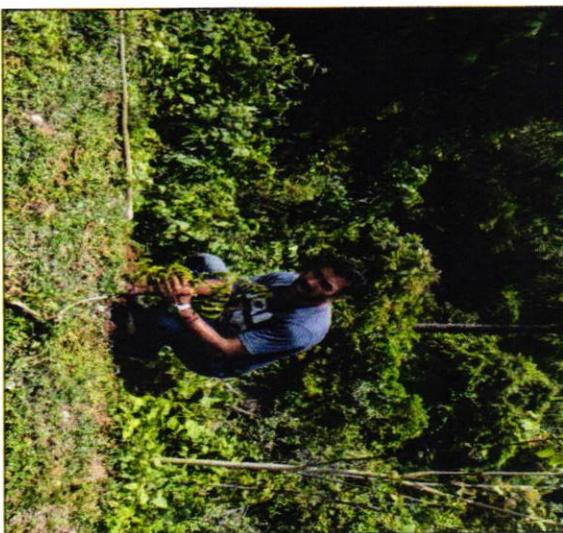
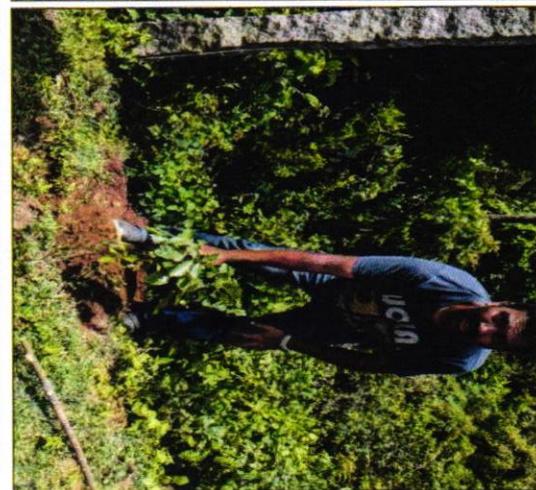
Jeffrey



FENCING PHOTO'S

22

GREENBELT PHOTOS



Handwritten signature

HABITATION WITHIN 300M RADIUS



Structure-1-cow shed



Cow shed-structure-2



Labour shed-structure-12



Structure-3-cow shed

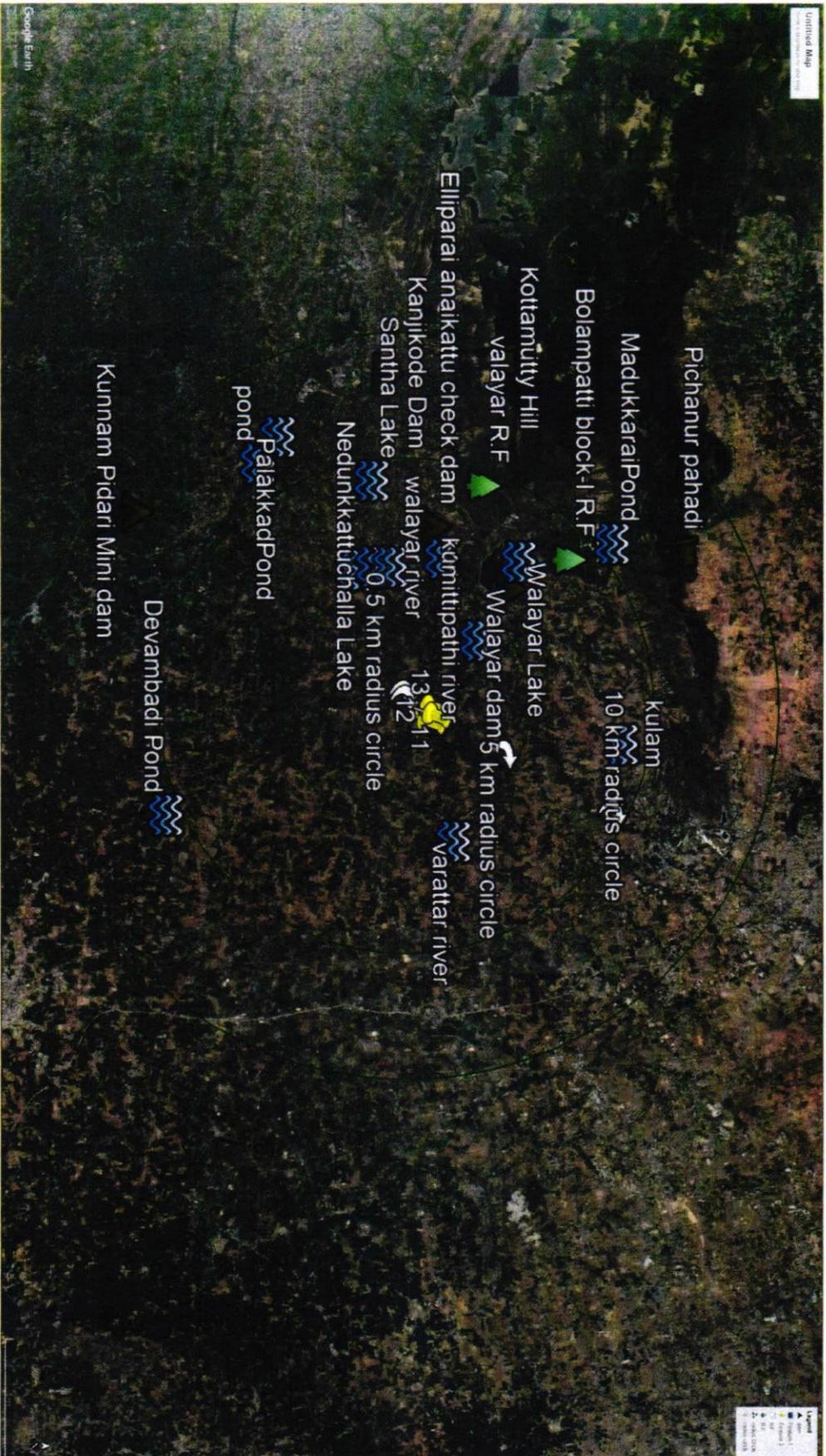


Motor room-structure-4

23

Signature

ENVIRONMENTAL SENSITIVITY MAP



24

Signature

